

new Kendriya Vidyalaya in a particular place; and

(b) whether Government have received any request from Gujarat to open more Kendriya Vidyalayas in Gujarat, if so, the details thereof and the action taken by Government therein?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) The criterion for opening of Kendriya Vidyalayas is given in the Statement below.

(b) Four proposals were received for opening new Kendriya Vidyalayas in Gujarat at the following places:

1. Viramgam Distt. Ahmedabad.
2. Sabarmati Distt. Ahmedabad.
3. Gandhidham Distt. Ahmedabad.
4. IFFCO Gandhidham, Distt. Ahmedabad.

Out of these places, Kendriya Vidyalayas have been opened at Viramgam and Sabarmati.

#### STATEMENT

*Criteria for opening a Kendriya Vidyalaya  
Civil and Defence Sectors*

1. Concentration of 1000 families of transferable Central Government employees.
2. At least 200 children belonging to Priority Category No. 1.
3. Availability of 15 acres of land free of cost.
4. Availability of rent free temporary accommodation for running the school.
5. Provision of housing accommodation to at least 50% of the staff posted in the school.

#### PROJECT SECTOR

1. Concentration of at least 1000 employees of the concerned public Sector Undertakings.
2. Availability of at least 200 children for admission.
3. The Public Sector Undertaking concerned should meet the entire recurring and non-recurring expenditure including overhead charges of the Proposed Kendriya Vidyalaya.
4. The Undertaking should provide free of cost suitable land and building for housing the Vidyalaya as well for future development or for equipment for the school should be provided free of cost by the Undertaking.
5. Provision of suitable residential accommodation for the entire teaching and non-teaching staff of Kendriya Vidyalaya at the same rates prescribed for its own employees.

#### Field study groups of School of Social Science Research in J.N.U. to Ladakh

5114. SHRI JAGANNATH CHOUDHARY:  
SHRI RAJ KARAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of field study groups sent to different areas of Ladakh during the last 3 years by the Centre in the School of Social Science at Jawaharlal Nehru University;

(b) the expenditure incurred on those visits;

(c) whether any evaluation about utility of such visits has been made by the University; if so, the outcome thereof;

(d) the details of any published work of those visits; and

(e) whether Government have received any report about one of the faculty members who was in those groups having sold maps and photographs of sensitive areas to foreigner; if so, the action taken thereon?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) According to the information furnished by the Jawaharlal Nehru University, only one group of students and teachers was sent (in 1986) to Kargil District in Ladakh region during the last 3 years by the Centre of Study of Regional Development (CSR D) in the School of Social Sciences.

(b) The total expenditure incurred on this visit was Rs. 33,207.20.

(c) and (d) The visit was part of the requirements of course No. 415 in MA Geography. The purpose of such visits is to train students in different methods of field work in physical geography. The results of these practical studies, conducted by the students, form the subject matter of field diaries and reports.

(e) No, Sir.

[Translation]

#### Transfer of Railway Employees/Officers

5115. SHRI KALI PRASAD PANDEY: Will the Minister of RAILWAYS be pleased to state:

(a) the provisions/rules regarding inter-zonal transfer and inter-divisional transfer of Railway Employees;

(b) the number of employees/officers transferred in various Railway Zones during the last three years, year-wise, on this basis;

(c) the number of employees who applied for such transfers and the number of employees out of them transferred and the number of cases which are still under consideration;

(d) how much time is taken in completing the process of such transfers; and

(e) whether such cases are also under consideration wherein employees/officers have been applying for their inter-zonal/inter-divisional transfer for the last 5 years, but the cases have not been disposed off and if so, the zone-wise details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) In the exigencies of service railway employees can be transferred from one division/zone to another.

Requests from group 'C' & 'D' employees for inter-zonal/inter-divisional transfers on grounds of special cases of hardship are also considered as per the procedure laid down for the purpose. Request transfers are allowed only in grades having an element of direct recruitment. The staff transferred at their own request are given bottom seniority in the new Unit.

Employees are also allowed inter-zonal/inter-divisional transfers on mutual exchange basis.

(b) to (e). Information is being collected and will be laid on the Table of the Sabha.

[English]

#### Beautification of Ulsoor Lake

5116. KUMARI D.K. THARA DEVI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government have any proposal for the development and beautification of Ulsoor Lake in Bangalore;

(b) if so, the details thereof; and

(c) whether the State Government has submitted any proposal regarding Ulsoor Lake?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS